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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/185/2017  
NAME OF THE PETITIONER(S) : SHEGO LOGISTICS PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Rajarekhar VK	Counsel for the applicant	Rajarekhar
2.	B. Sarathbabu	Represent Counsel for Respondent Re	Chennai B. Sarathbabu

ORDER

Counsel for the Applicant present and filed an affidavit mentioning that originally he filed an Application in the capacity of a Director and now, as per the order of this Bench dated 19.12.2017, he filed an Application mentioning that he is a shareholder of the Applicant Company; copy of the same is served to the other side. For hearing and submissions, put up on **03.01.2018 at 10.30 A.M.**

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(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

ghk